NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 30.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 288/9/HDB/2017
NAME OF THE COMPANY	Aliens Developers Pvt. Ltd
NAME OF THE PETITIONER(S)	Mayank Dinesh Kulshrestha & Another
NAME OF THE RESPONDENT(S)	Aliens Developers Pvt. Ltd (02) Others
UNDER SECTION	Sec 9 0f IBC

Counsel for Petitioner(s):

Rie	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	K. Ravirda Kenn	8 County	/	when
	V-Apparao	Course	98668709054	ma

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Shri K. Ravindra Kumar, Ld. Senior Counsel along with Shri V. Appa Rao, Ld. Counsel for the Petitioner and Shri Raja Sripathi Rao, Ld. Counsel for the Respondent.

Post the case on 22.02.2018.

Member (T)

Membr (J)

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